

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

(49) T.C.P.-33-(MB)/2016

CORAM:

SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **01.07.2019**

NAME OF THE PARTIES: Sugra Idris Turkey & Anr.
V/s
Landmark Heights Pvt. Ltd. & Anr.

SECTION: 397-398 OF THE COMPANIES ACT.

ORDER

1. The Learned Representatives of both the sides are present.
2. For want of time matter is adjourned to **30.09.2019**.

Sd/-

M.K. SHRAWAT
Member (Judicial)

01.07.2019
Aah=